

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 21.09.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	2860/14	MR.SHASHIKANT GOVIND PATIL VS 1.HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED. 2. MRJEETENDRA KUMAR RAMDAS PATIL AND ORS.	BJ LAW OFFICER LLP
2	SUIT	6716/04	MOHAN DINKAR GAIKWAD Vs VATSALA BHANUDAS GAIKWAD AND ORS	CHETAN AGARWAL